

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

5. C.P. (IB)-318 (MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **10.05.2018**

NAME OF THE PARTIES: Ravindra Bhushan Pandey

v/s.

Tusker Cranes Pvt. Ltd

SECTION OF THE COMPANIES ACT: I&B Code 2016

Order

Counsel for both sides present. At the request of the counsel for the
respondent on the ground that the revised offer shall be made to the
Applicant, Time granted. List this matter on 17.05.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

10.05.2018
Nirmiti

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)